

**IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 09.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 503/14	The State R.C. F. Police Station Vs Shankaribai Jumesh Rathod and 2 Ors.	Adv. Vijay Tiwari Adv. V.K Singh	Order on Exh.157
2	S.C 593/17	The State Chembur Police Station Vs Pankaj Girijsankar Mishra	Adv. Deepali Saudagar	R/E (PH)
3	S.C 600/20	The State - Shivaji Nagar Police Station, Mumbai Vs Mohd. Afsar Abdul Hai Shaikh @ Panchi	Adv. Wahab Khan	Appearance
4	S.C 1106/96	The State of Maharashtra Tilak Ngr. police stn. Vs Vishnu Mahadeo Kale	Adv. Vasant Prabhu	R/E

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DATED 10.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 533/17	The State RCF Police Station Vs Luees Jermi Perav	Adv. Kumthekar	R/E (PH)
2	S.C 36/17	DEONAR POLICE STATION. Vs MOHD. MURTUJA MOHD. MUSTAFA ANSARI AND ORS.03	Adv. Devendra Patil	Say and hearing on Exh.6 and Exh.9

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 12.11.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 602/20	The State of Maharashtra Throug L.T. Marg Police Station Vs Shabbir Najir Borkar		appearance